

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

**8. IA 2201/2023 R-Plan IA 3488/2023 IA 5018/2023
IA 5022/2023 In C.P. (IB)/4362(MB)2018**

CORAM:

**SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 16.04.2024**

NAME OF THE PARTIES: **IA 5122/2023 Mr. Ashutosh Dhanuka
Vs.Kinjalkumar Madhubhai Chaudhary
IA 2201/2023 Mr. Kinjalkumar
Madhubhai Chaudhary Resolution
Professional Of Shamik Enterprises
Private Limited
IA 3488/2023 Mr. Haresh Sankalchand
Hirani Vs. Kinjalkumar M Chaudhary
Resolution Professional Of Shamik
Enterprises Private Limited
IA 5018/2023 IA 5022/2023 Mr.
Haresh Sankalchand Hirani Vs.
Kinjalkumar M Chaudhary Resolution
Professional Of Shamik Enterprises
Private Limited**

**IN THE MATTER OF
Hindustan Candle Manufacturing
Co. Pvt. Ltd.**

**V/s
Sharmik Enterprises Pvt Ltd**

**Section: 7, Sec 30 Sec 60(5) Sec 43(1) r/w Sec 44 (1) Sec 66(1) Sec
60(5) of Insolvency and Bankruptcy Code, 2016**

ORDER

None appeared for the Applicant. List the matter on **08.05.2024** for
hearing.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

16.04.2024
Sushil

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)